

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.02.2026

ORDER NO. 11 of 2026

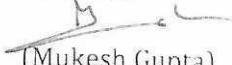
Hon'ble President is pleased to partially modify roster order no. 211 of 2025 from **24.02.2026 to 25.02.2026** for CESTAT, Chennai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.02.2026 to 25.02.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member Bench matter
	Mr. M. Ajit Kumar, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar